

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO. 175
TO BE ANSWERED ON 19th JULY, 2021(MONDAY)/ ASHADHA 28, 1943(SAKA)

Revision of Pension in RBI

175. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the approval sought for the revision of Pension to the retired employees of Reserve Bank of India (RBI) was rejected by the Government in the past;
- (b) if so, the details thereof;
- (c) whether revision of pension for the retired employees of RBI rejected by the Government is implemented by RBI; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) to (d): Following a request made by the Reserve Bank of India (RBI) for revision of pension of its retired employees, the Central Government, on 5.3.2019, has approved an increase of 10% in pension plus dearness allowance. RBI has informed that it has implemented the revision *vide* its circular dated 7.3.2019.
